

the 14th April, 1984 under sub-section (2) of section 38 of the Central Excise and Salt Act, 1944.

[Placed in Library. See No. LT-8234/84]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Central Revenues Sports Board, Delhi, for the year 1979-80.

(ii) A Statement (Hindi and English versions) regarding Review by the Government on the working of the Central Revenues Sports Board, Delhi, for the year 1979-80.

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Central Revenues Sports Board, Delhi, for the year 1980-81.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Central Revenues Sports Board, Delhi, for the year 1980-81.

- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) and (3) above.

[Placed in Library. See No. LT-8235/84]

Annual Report etc. of the Cardamom Board, Cochin, the Rubber Board, Kottayam, the Ahmedabad Textile Industry's Research Association, Ahmedabad, the Bombay Textile Research Association, Bombay, the South India Textile Research Association, Coimbatore and the Northern India Textile Research Association, Ghaziabad for 1982-83 and the Audit Report on the Accounts of the Coffee Board for 1982-83 (General Fund)

THE DUPTY MINISTER IN THE  
MINISTRY OF COMMERCE (SHRI P.A.  
SANGMA) : I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of

the Cardamom Board, Cochin, for the year 1982-83.

- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Cardamom Board, Cochin, for the year 1982-83 together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Cardamom Board, Cochin, for the year 1982-83.

[Placed in Library. See No. LT-8236/84]

- (2) A copy of the Annual Accounts (Hindi and English versions) of the Rubber Board, Kottayam, for the year 1982-83 together with Audit Report thereon.

[Placed in Library. See No. LT-8237/84]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Ahmedabad Textile Industry's Research Association, Ahmedabad, for the year 1983-83 along with Audited Accounts.

[Placed in Library. See No. LT-8238/84]

(ii) A copy of the Annual Report (Hindi and English versions) of the Bombay Textile Research Association, Bombay, for the year 1982-83 along with Audited Accounts.

[Placed in Library. See No. LT-8239/84]

(iii) A copy of the Annual Report (Hindi and English versions) of the South India Textile Research Association, Coimbatore, for the year 1982-83 along with Audited Accounts.

[Placed in Library. See No. LT. 8240/84]

(iv) A copy of the Annual Report (Hindi and English versions) of the Northern India Textile Research Association, Ghaziabad, for the year 1982-83 along with Audited Accounts.

(v) A copy of the Review (Hindi and English versions) by the Government on the working of the Ahmedabad Textile Industry's Research Association, Ahmedabad, the Bombay Textile Research Association, Bombay, the South India Textile Research Association, Coimbatore, and the Northern India Textile Research Association, Ghaziabad, for the year 1982-83.

(4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT-8241/84]

(5) A copy of the Audit Report (Hindi and English versions) on the Accounts of the Coffee Board for the year 1982-83 (General Funds).

[Placed in Library. See No. LT-8242/84]

12.06 hrs.

#### COMMITTEE ON PRIVATE MEMBERS, BILLS AND RESOLUTIONS

Minutes of 69th and 76th Sittings

SHRI G. LAKSHMANAN (Madras North): Sir, I beg to lay on the Table Minutes (Hindi and English versions) of the Sixty-ninth to Seventy-sixth sittings of the Committee on Private Members' Bills and Resolutions held during the current session.

12.06½ hrs.

#### MESSAGE FROM RAJYA SABHA

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Visva-Bharati (Amendment) Bill, 1984, which has been passed by the Rajya Sabha at its sitting held on the 22nd March, 1984."

12.07 hrs.

#### VISVA-BHARATI (AMENDMENT) BILL

As passed by Rajya Sabha

Sir, I lay on the Table of the House the Visva-Bharati (Amendment) Bill, 1984, as passed by Rajya Sabha.

12.07½ hrs.

#### PUBLIC ACCOUNTS COMMITTEE

191st, 203rd and 209th Reports and 197th  
and 202nd Action Taken Reports

SHRI SUNIL MAITRA (Calcutta North East): Sir, I beg to present the following Reports (Hindi and English versions) of the Public Accounts Committee:

(1) Hundred and Ninety-First Report on paragraph 16 of the Report of the Comptroller & Auditor General of India for the year 1981-82, Union Government (Posts and Telegraphs) relating to Expansion of Vijaywada Trunk Automatic Exchange, Arrears of Telephone Revenue and Express Billing, STD-Barring and Telephone Complaints.

(2) Hundred and Ninety-Seventh Report on Action taken by Government on the recommendations contained in the Hundredth Report of the Committee on